

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 42/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Samit Guha Roy -Vs- Prime Agro Food Processing Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. P. P. Behera, Adv.

For Respondent (s) Mr. Saswat Kumar Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.

ORDER

Ld. Counsel Mr. P. P. Behera appeared for the petitioner. Ld. Counsel Mr. S.K. Acharya appeared for the respondent. List the matter on 19.06.2024.


Kaushalendra Kumar Singh
Member (Technical)


P. Mohan Raj
Member (Judicial)